

ITEM NO.17

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Civil Appeal No(s). 913/2024

INSPECTOR GENERAL OF POLICE (TRAINING) U.P. LUCKNOW & ORS.
Appellant(s)

VERSUS

RAMJI CHAURASIA Respondent(s)

IA No. 103318/2019 - EXEMPTION FROM FILING O.T.)

Date : 03-04-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

For Respondent(s)

Mr. Jinendra Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Being complete matter, process the same for listing before the
Hon'ble Court, as per rules.

PRADIP Y. LADEKAR
Registrar